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श्री हुमायून किबरः जैसा कि मैंने विवरण में बताया, खुदाई बोध गया मे एक जगह की गई श्रौर उस बारे में जो कुछ श्रभी तक हमें हासिल हुश्रा, उससे यही मालूम हुश्रा कि कुछ चीजें ऐसी है जिनका मुस्लिम पीरियड से सम्बन्ध है श्रौर कुछ चीजे ऐसी है जो ग्यारहवी सदी की बुद्धिस्ट रेलिक्स हैं। लेकिन इस बारे मे जब तक खुदाई का श्रौर दूसरा काम पूरा नहीं होगा, कुछ कहना मुश्किल है।

श्री नवाबसिंह चौहान : मेरा मतलब यह है कि क्या कोई ऐसे हिस्टारिकल फैक्टस उनके माइंड में है, जिन को ढूंढने के लिये वे एक्सकेवेशन कर रहे हैं? ग्रगर है, तो क्या है ग्रीर कहा तक उनको कामियाबी हुई है?

श्री हुमायून किबर : उनका इरादा है कि वे बुद्धिज्म के बारे में कुछ ज्यादा ग्रनु-सन्धान करे।

श्री किशोरी राम : यह खुदाई का काम कितने दिनों से चल रहा है ?

श्री हुमायून किबर : वह तो स्टेटमेंट में बताया गया है कि खुदाई शायद ११ जनवरी से शुरु हुई श्रीर ६ फरवरी को खत्म हुई।

SHRI M. P. BHARGAVA: May I know whether this team will limit its activities to Bodh Gaya only or intends to carry on its work in other places of Buddhist culture also?

SHRI HUMAYUN KABIR: This team has excavated only at Bodh Gaya.

दिल्ली में जमीनों की कीमतों का बढ़ना

*२२०. श्री नवार्बासह चौहानः क्या गृह-कार्य मंत्री यह बताने की कृपा करेगे कि क्या यह सच है कि दिल्ली में मकान बनाने के लिये जमीनो की कीमतें ऊंची होती जा रही है ? यदि ऐसा है, तो —

- (क) इस वृद्धि को रोकने के लिये सरकार ने क्या कदम उठाये हैं या उठाने का विचार रखती है, श्रीर
- (ख) क्या यह सच है कि सरकार स्वयं दिल्ली में या दिल्ली के ग्रासपास ग्र**पनी** जमीनों को १०० रुपया प्रति वर्ग गज के हिसाब से बेच रही है ?

†[RISE IN PRICES OF LANDS IN DELHI

*220. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that the prices of land for the construction of houses in Delhi are rising? If so,

- (a) what are the steps taken or proposed to be taken by Government to check such rise; and
- (b) whether it is a fact that Government themselves are selling their land in or around Delhi at the rate of Rs. 100 per square yard?]

गृह-कार्य मंत्री (श्री गोविन्द बल्लभ पन्त) : जी, हां ।

- (क) इस मसले की जाच करने श्रीर दिल्ली के शहरी इलाको में जमीन की कीमत पर कंट्रोल करने के बारे में सुझाव देने के लिये दिल्ली के चीफ कमिश्नर की श्रध्यक्षता में एक कमेटी बनाई गई है।
- (ख) जी, नहीं, सरकार भ्रब कोई नजूल जमीन नहीं बेच रही है।

†[THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): Yes.

(a) A Committee, under the Chairmanship of the Chief Commissioner, Delhi, has been appointed to study the problem and to suggest measures of control on land values in the urban areas of Delhi.

^{†[]} English translation.

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(b) No. Government is not selling any Nazul land now.]

Oral Answers

श्री नवाबसिंह चौहान: क्या सरकार को यह सूचना है कि दिल्ली कारपोरेशन के ग्रन्दर ऐसी जमीनें जिन में या तो ऐग्री-कल्चर का काम होता है या जिन में बागात है और जिन की रक्षा के लिये कोई खास कानन नहीं है, उनको जमीदार लोग किसानो से छीन रहे है श्रौर बीस पच्चीस रुपया प्रति वर्ग गज के हिसाब से बेच रहे हैं ? ग्रगर है, तो ऐसी जमीनों के बचाने के लिये सरकार क्या कर रही है ?

श्री गोविन्द बल्लभ पन्त: मुझे तो इसकी दत्तिला है नही । दिल्ली कार्पोरेशन एक बड़ी सजग बाडी है । ग्रगर कोई ऐसी बात होगी तो वह जरुर इसका इलाज करेगी. और लैंड रिफार्म बिल ग्रब ग्रापके हाउस के मामने ग्रा रहा है।

श्री नवाबसिंह चौहान : लैंड रिफार्म्स ऐक्ट दिल्ली म्युनिसिपल कारपोरेशन के अन्दर जो ऐग्रीकल्चरल लैंड या बागात है उन पर लागु नहीं होता और न रेंट कट़ोल एंक्ट ही उन पर लागू होता है। तो ऐसी जमीनों के बचाने के लिये क्या कोई प्रयत्न किया जा रहा है या किया जायेगा?

श्री गोविन्द बल्लभ पन्त : मुझे इसकी इत्तिला नही है। अगर आप कोई तफसील भेजेंगे तो मै देख्ंगा।

SHRI V. K. DHAGE: I would like to know whether the Government have sold any land round about Delhi before and if so, at what price.

SHRI GOVIND BALLABH PANT: Sold some lands? Government, has not. That is the Land and Development Officer sold some lands, I think, in 1953 and the Delhi Development Authority in 1955. There have been no sales on behalf of the Government by any authorised bodies since.

SHRI V. K. DHAGE: May I know at what price they were sold? was another question.

SHRI GOVIND BALLABH PANT: I cannot name the price exactly. But this sale has been made. If it was sold at Rs. 100. I am not prepared to refute it.

SHRI V. K. DHAGE: May I know whether in Delhi, New Delhi is also included?

SHRI GOVIND BALLABH PANT: Delhi includes New Delhi, I think.

SHRIMATI SAVITRY DEVI NIGAM: May I know if the hon, Minister is aware that a number of landlords have made it a business to purchase land at a very nominal price and then sell it at a higher price?

SHRI GOVIND BALLABH PANT: The question does not refer to landlords, and I have no information on that point.

SHRI BHUPESH GUPTA: May know what the average price of land per square yard in New Delhi is, what it was in 1958 and what it is today?

SHRI GOVIND BALLABH PANT: In 1958 and 1959? I do not think there has been any increase since 1958.

SHRI BHUPESH GUPTA: What is the price?

SHRI GOVIND BALLABH PANT: It varies from place to place. For example, in Connaught Place and Jan Path, the price per acre is said come to about Rs. 4,66,000 for business premises. For residential premises, it may come in some other places to Rs. 1,56,250. In the Diplomatic Colony, it is Rs. 1,12,500 per acre. I have got some figures about the different areas. But I do not think it is worth while reading them out.

SHRI V. PRASAD RAO: Do you give land for some socio-political

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organisations to build their buildings, at a concessional rate?

Oral Answers

Mr. CHAIRMAN: Please don't ask that question.

SHRI GOVIND BALLABH PANT: What? Socio-political buildings? do not exactly know which buildings are socio-political buildings.

SHRI V. PRASAD RAO: I wanted to know whether any organisation is at all given land at a concessional rate to build their buildings.

SHRI GOVIND BALLABH PANT: Not ordinarily. But deserving can be considered.

DROWNING TRAGEDY OF TWO DELHI STUDENTS AT DWARKA

*221. Shri M. P. BHARGAVA: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 62 in the Rajya Sabha on the 25th November, 1958, and state whether any report has since been received from the Delhi Administration regarding the drowning tragedy two Delhi students at Dwarka on the 14th October, 1958?

THE MINISTER OF EDUCATION (Dr. K. L. SHRIMALI): No, Sir. The enquiry is still in progress.

SHRI M. P. BHARGAVA: May know, Sir, how long it is likely to take for the committee to submit its report?

Dr. K. L. SHRIMALI: The enquiry is nearly complete and I am expecting that the report will be submitted shortly.

FOREIGN SCHOLARSHIPS FOR INDIAN STUDENTS

*222. Shri M. P. BHARGAVA: Will the Minister of Scientific Research AND CULTURAL AFFAIRS be pleased to state the number of scholarships offered by foreign Governments for Indian students during the period from November, 1958 to January, 1959?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AF-FAIRS (SHRI HUMAYUN KABIR): total of 52 scholarships, offered as follows:-

Federal Republic of		
Germany (West Germany)		9
France		37
Netherlands		5
Viet Nam	••	1
TOTAL		52

SHRI M. P. BHARGAVA: May know, Sir, whether all the foreign scholarships offered by the various foreign Governments have been availed of by the Indian students?

SHRI HUMAYUN KABIR: Sir, there are the various stages. Some have been utilised; some are in the process of being utilised and some others are in the process of being considered.

SHRI M. P. BHARGAVA: May know, Sir, whether any cases have come to the notice of the Ministry where the Indian students could not avail of these scholarships for want of foreign exchange for travel purposes?

SHRI HUMAYUN KABIR: Whenever the scholarships are accepted by the Government, arrangements are also made to provide the necessary foreign exchange. No such cases have come to my notice so far.

SHRI M. P. BHARGAVA: May I know, Sir, whether it is a fact that Governments foreign have offered scholarships only for study, and the travel to and fro has to be arranged by the Indian Government or the students themselves?

SHRI HUMAYUN KABIR: This is so in many cases.

SHRI JASWANT SINGH: The hon. Minister has mentioned Viet Nam as having given a scholarship. I would like to know, Sir, whether it is North Viet Nam or South Viet Nam.